

Central Electricity Regulatory Commission
(New Delhi)

List of Participants who have confirmed for oral submission on “draft order in Suo Moto Petition No. 4/SM/2024” during public hearing scheduled on 12th August 2024 at 10:30 AM onwards through video conference.

Sr. No.	Tentative Time	Name of Stakeholder (Organisation/Individual)	Submission	Number of Representative(s)
1	10.35 AM	Prayas (Energy Group)	<u>Yes (PPT)</u>	1
2	10.45 M	The Tata Power Company Limited	<u>Yes (PPT)</u>	8
3	11.00 AM	Association of Power Producer	Yes (PPT)	2
4	11:15 AM	Punjab State Power Corporation Ltd (PSPCL)	Yes	2
5	11:30 AM	D B Power Ltd	Yes	2
6	11:40 AM	Jhajjar Power Limited	<u>Yes</u>	7
7	11:45 AM	Federation of Indian Chambers of Commerce & Industry (FICCI)	<u>Yes (PPT)</u>	5
8	11:55 AM	Thermax India Ltd.	Yes	2
9	12:05 AM	Sembcorp India Private Limited	Yes	3
10	12:15 AM	MB Power (Madhya Pradesh) Limited (Hindustan Power)	Yes (PPT)	3
11	12:25 AM	Adani Power Ltd.	Yes	1
12	12:35 PM	National load Despatch Centre (NLDC)	Yes	4
13	12:45 PM	Manikaran Power	Yes	2
14	12:55 PM	Individual	Yes	3
		1) HERTZ SOUND STUDIO, Malviya Nagar, Delhi		
